

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.611/2015

Thursday, this the 18<sup>th</sup> day of January 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

B V Gopinath  
Aged 52 years  
s/o late B Venkateshwarlu  
r/o F-3, Income Tax Colony  
Road No.12, Banjara Hills  
Hyderabad  
Presently working as  
the Commissioner of Income Tax (OSD)

(Mr. S K Gupta, Advocate)

..Applicant

Versus

Union of India through

1. Secretary,  
Department of Revenue  
Ministry of Finance  
North Block,  
New Delhi
2. Chairman  
Central Board of Direct Taxes  
Department of Revenue  
Ministry of Finance  
North Block,  
New Delhi
3. Director General of Income Tax (Vig.)  
1<sup>st</sup> Floor, Dayal Singh Library  
1, Deen Dayal Upadhyaya Marg  
New Delhi

..Respondents

(*Nemo*)

**O R D E R (ORAL)****Justice Permod Kohli:**

Mr. S K Gupta, learned counsel for applicant submits that this O.A. is rendered infructuous. Dismissed as such.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**January 18, 2018**  
/sunil/